

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 120(ND)/2012


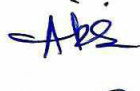


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta

Vs.

M/s Gomti Prakashan Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	CMA	Petitioner	
2.	Ashish Kr. Srivastava	Adv.	Resps.	
3.	Nidhi Singh	Advocate	Petitioner	
4.	Anil Kumar	PCS	Resps.	

Order dated 27.09.2016

**CP No. 120(ND)/2012 Mr. Shardul Vikram Gupta Vs. Ms Gomti
Prakashan Pvt Ltd**

At the request of both the Learned Counsels, matters are
ordered to be listed on 19.10.2016 for completion of filing of
copies of synopsis and paper books.

List the matter on 19.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016